

(d) Efforts are being made to acquire plots of land and construct Departmental buildings as per availability of funds.

**Implementation of Award by the Management of Jayka Nagar Colliery Burdwan**

3906. SHRI AJIT KUMAR SAHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether an award in reference No. 10/82 before Central Government Industrial Tribunal No. 3, Dhanbad has been accepted by Government;

(b) whether it is a fact that the Ministry of Labour did not approve of Management's decision to go on appeal against this award;

(c) if so, whether the said award has been implemented by the Management of Jaykaynagar Colliery Burdwan; and

(d) if not, the reasons for defying Centre's directives ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMA VIR) : (a) Yes, Sir.

(b) and (c) Yes, Sir. On 19.5.1984. the Department of Labour advised the Department of Coal to ask the management not to appeal against the award given by the Industrial Tribunal. On 31.5.1984, the Department of Coal directed the Eastern Coal Field Limited to implement the Award.

(d) Does not arise.

**Power shortage faced by Coal Mines**

3907. SHRI MANMOHAN UDU : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of the severe power shortage faced by coal mines at present;

(b) if so, the steps taken to improve the power supply of the coal mines; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) Yes, Sir. The power supply is less than the actual demand; and frequent power interruptions and trippings affect coal production.

(b) and (c) The following steps have been taken to improve power supply to coal mines;

(i) Establishment of captive generation in mines for emergency operations to avoid development of dangerous conditions in the mines;

(ii) Continous liaison with Damodar Valley Corporation and the State Electricity Boards of Bihar and West Bengal for priority allocation to coal sector and effective transmission.

**अशोधित तेल पर रायल्टी**

3908. श्री मोतीभाई आर चौधरी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंत्री महोदय को गुजरात वाणिज्य तथा उद्योग मण्डल के अध्यक्ष द्वारा अशोधित तेल पर रायल्टी के संबंध में दिनांक 21 मई, 1984 को भेजा गया एक अम्पावेदन प्राप्त हुआ है ;

(ख) यदि हां, तो उसमें क्या मानों की गई हैं ; और

(ग) सरकार द्वारा इन मांगों के संबंध में अब तक क्या कदम उठाये गये हैं और यदि अब तक कोई कार्यवाही नहीं की गई है, तो इन मांगों पर कब तक निर्णय लिये जाने की सम्भावना है ।

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) जी हां ।